

11.34 hrs.

MANAGING COUNCIL BILL*

Shri Ram Kishan Gupta (Hissar): Sir, I beg to move for leave to introduce a Bill to set up Managing Councils in industrial concerns for participation of labour in management.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to set up Managing Councils in industrial concerns for participation of labour in management."

The motion was adopted.

Shri Ram Kishan Gupta: Sir, I introduce the Bill.

INVESTIGATION COMMISSION BILL*

Shri Ram Kishan Gupta (Hissar): I beg to move for leave to introduce a Bill to provide for the appointment of an Investigation Commission for enquiring into complaints of corruption against public servants or public men and for matters connected therewith.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the appointment of an Investigation Commission for enquiring into complaints of corruption against public servants or public men and for matters connected therewith."

The motion was adopted.

Shri Ram Kishan Gupta: I introduce the Bill.

SUBSIDIARY BANKS MERGER BILL*

Shri Ram Kishan Gupta (Hissar): I beg to move for leave to introduce a Bill to merge all subsidiary banks with State Bank of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to merge all subsidiary banks with State Bank of India."

The motion was adopted.

Shri Ram Kishan Gupta: I introduce the Bill.

TREASON BILL*

श्री यशपाल सिंह (देहरादून) : श्रीमन्, मैं प्रस्ताव करता हूँ कि राजद्रोह के दोगी पाये जाने वाले व्यक्तियों को दण्ड देने तथा तत्संबन्ध विषयों का उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाय।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for punishment to persons found guilty of treason and matters connected therewith."

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक प्रस्तुत करता हूँ।

INDIAN PENAL CODE (AMENDMENT) BILL*

(Amendment of sections 405 and 406)

Shri Ram Kishan Gupta (Hissar): I beg to move for leave to introduce

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[Shri Ram Kishan Gupta]
a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

Shri Ram Kishan Gupta: I introduce the Bill.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

(Amendment of section 77)

श्री यशपाल सिंह (देहरादून): श्रीमन् मैं प्रस्ताव करता हूँ कि लोक प्रतिनिधित्व अधिनियम, 1951, में धारा संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक प्रस्तुत करता हूँ।

PROHIBITION OF MANUFACTURE AND IMPORT OF HYDROGENATED VEGETABLE OILS BILL*

श्री यशपाल सिंह (देहरादून) : मैं प्रस्ताव करता हूँ कि भारत में उद्जनित बनस्पति तेलों के निर्माण तथा आयात के निषेध का उपश्रय करने वाले विधेयक को पेश करने की अनुमति दी जाय।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for prohibi-

tion of manufacture and import of hydrogenated vegetable oils in India."

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक को प्रस्तुत करता हूँ।

HIRE-PURCHASE BILL*

श्री यशपाल सिंह (देहरादून) : श्रीमन्, मैं प्रस्ताव करता हूँ कि वस्तुओं की किराया-दारी संबंधी विधि में संशोधन करने वाले विधेयक का पेश करने की अनुमति दी जाय।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to amend the law relating to the hire-purchase of goods."

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक पेश करता हूँ।

PAYMENT OF WAGES (AMENDMENT) BILL*

(Amendment of sections 1 and 15 and insertion of new section 15A)

Shri S. C. Samanta (Tamluk): I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936."

The motion was adopted.

Shri S. C. Samanta: I introduce the Bill.